

(c) The Government of Madras have accepted most of the recommendations particularly those relating to the setting up of a Panchayat Raj Finance Corporation, minimum maintenance grant of Re. 1/- per capita to each Panchayat, earmarking of a sum @ Rs. 10/- per capita of the rural population in the Fourth Plan for unspecified local development work to be given to Panchayat Raj bodies on a matching basis, vesting of all services and institutions of a local nature in the Panchayat Samiti and vesting of public lands, trees, ponds and tanks along with fishing rights etc., in the Panchayat.

**Shri Shree Narayan Das:** While circulating this report to the various States, may I know whether any time-limit was fixed by which they had to submit their comments?

**Shri B. S. Murthy:** Yes, Sir. Originally we requested them to send their comments within one month, but they said, that this being a very important project, they would like to have more time to consider all aspects of the recommendations of this committee.

**Shri Shree Narayan Das:** Some of the recommendations specially relate to the Central Government. May I know whether they have given consideration to them and, if so, what are the decisions taken with regard to those recommendations which specially concern the Central Government?

**Shri B. S. Murthy:** The Ministry is in contact with the different agencies concerned like Reserve Bank of India, Finance Ministry and Planning Commission, but no final decision has been taken.

**Shrimati Savitri Nigam:** May I know in what way the Panchayat Raj Fund of Rajasthan is different from this Finance Corporation and whether the Rajasthan Government have also approached the Central Government to give the same facilities to the Panchayat Raj Fund of Rajasthan?

**Shri B. S. Murthy:** We are awaiting the reactions of the Rajasthan Government.

**Shrimati Savitri Nigam:** My question has not been answered I wanted to know, in what way this fund established long ago is different from the Finance Corporation fund which is going to be set up now.

**Shri B. S. Murthy:** The Corporation is intended to be brought into existence by creating shares of Rs. 100 each and the shares are going to be subscribed to by the Central Government, State Governments, Panchayat Raj institutions, LIC, Reserve Bank and other allied institutions whereas this is not the set-up of the Rajasthan Fund.

**Shri Malaichami:** May I know whether the report of the study team has suggested providing a portion of the land revenue towards augmenting Panchayat finances?

**Shri B. S. Murthy:** Yes, Sir; this is one of the recommendations.

श्री शिव नारायण : क्या सरकार यह बताने की कृपा करेगी कि स्टेट गवर्नमेंट्स के जिन डिपार्टमेंट्स को यहाँ से लिखा गया है, क्या उन के साथ कोई टाइम फिक्स किया गया है कि कितनी देर में वे रिपोर्ट दे दें ?

श्री ब० सू० मूर्ति : मैंने आन्स्वर दिया है ।

#### Federations of Consumer Co-operatives

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 Shri D. N. Tiwary:  
 Shri Bishanchander Seth:  
 Shri B. P. Yadava:  
 Shri Dhaon:  
 Shri Bhagwat Jha Azad:  
 Shri Bibhuti Mishra:  
 Shri P. R. Chakraverti:  
 Shri P. C. Borooah:  
 Shri M. L. Dwivedi:

Shri S. C. Samanta:  
Shri B. K. Das:  
Shri Warrior:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether it is a fact that Government are considering a proposal for setting up federations of consumer Co-operatives in States;

(b) if so, when the scheme is likely to take effect and the States which have agreed to the proposal; and

(c) the main functions of the above federations?

The Deputy Minister of Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes Sir.

(b) A draft scheme has been drawn and communicated to the State Governments for their comments. Three State Governments have so far communicated their acceptance of the proposal. Steps are under consideration to implement the scheme in the year 1964-65.

(c) The main functions of the federation are indicated in a statement laid on the table of the Sabha.

#### STATEMENT

The main functions:—

The state federation will have the following functions:

- (i) To make wholesale purchases;
- (ii) Processing;
- (iii) Manufacturing of consumer goods;
- (iv) Import of permissible items of consumer goods;
- (v) To render technical assistance and guidance to the wholesale stores;
- (vi) To control the cadres of employees of affiliated stores;
- (vii) To do promotional and educational work.

Shri D. N. Tiwary: May I know which are the States which have sent their comments and what are their comments.

Shri Shyam Dhar Misra: Madras, Maharashtra and Orissa have sent their comments.

Shri D. N. Tiwary: May I know whether the Government is aware that in Bihar, district cooperative associations have been formed, people have taken shares and also the consuming centres have been established, but there is no sale to the consumers?

Shri Shyam Dhar Misra: Broadly that has been the picture so far in Bihar. We have been insisting on the State Government to expedite action on the proposals already sent from here. We sent the money from the Corporation. Now since the last two months, action has been taken and they are going ahead.

श्री विभूति मिश्र : मंत्री जी ने हमारे जिले में जाकर को-ऑपरेटिव की स्थिति को देखा है। मैं यह जानना चाहता हूँ कि बिहार में को-ऑपरेटिव और को-ऑपरेटिव फेडरेशन को चालू करने के लिये क्या वह कोई सेंट्रल एक्ट बनाना चाहते हैं, ताकि वहाँ पर यह कार्यवाही ठीक तरह से चल सके ?

श्री श्यामधर मिश्र : यह बात सही है कि बिहार में को-ऑपरेटिव मूवमेंट काफी कमजोर है और भारत सरकार इस बारे में चिन्तित है और बराबर कोशिश हो रही है कि उस की तरक्की की जाये। लेकिन जहाँ तक माननीय सदस्य के सुझाव का सम्बन्ध है, को-ऑपरेशन को, जो कि एक स्टेट-सब-जेक्ट है, सेंटर में ला कर उस के बारे में लैजिस्लेशन किया जाये, यह अनुचित होगा। हम लोग सरकार में कोशिश कर रहे हैं कि वहाँ का मूवमेंट वहीं के जरिये ही तरक्की कर सके।

श्री तुलशीदास जाधव : क्या सरकार को यह ज्ञात है कि जहाँ कन्ज्यूम्स

को-ऑपरेटिव सोसाइटीज की शाप्स हैं, वहां पर राशन शाप्स और शुगर आदि सरकारी माल इंडिविडुअल शाप-कीपर्स को दिये जाने हैं, यदि हां, तो क्या सरकार को यह पसंद है ?

**श्री श्यामधर मिश्र :** सरकार को यह पसन्द नहीं है और न था । इसी लिये अभी एक हिदायत यहां से मिनिस्ट्री के जरिये और फूड ऐंड एग्रीकल्चर मिनिस्ट्री के जरिये स्टेट्स को भेज दिया गया है कि जहां जहां सेंद्र-लीस्पॉसंड कन्ज्यूमर्स को-ऑपरेटिव सोसाइटीज आगनाइज की जा रही हैं, वहां जितनी कंट्रोल्ड कामोडिटीज राज्य सरकारें देती हैं, उन को देने के बारे में उन को प्रायर्टी दी जाये । और मैं सदन को रिपोर्ट कर सकता हूँ कि करीब करीब हर राज्य में राशन शाप्स और शुगर वर्गैरह हर एक को-ऑपरेटिव सोसाइटीज को उनकी क्षमता और आवश्यकता के अनुसार दी गई है ।

**Shri P. C. Borooah:** May I know whether these federations will eliminate the need for the setting up of co-operative super markets: if so, how?

**Shri Shyam Dhar Misra:** These federations will not be a substitute for co-operative super markets. They will only be federations of wholesalers in the State for organising processing units below and giving various services like commercial guidance, technical guidance and educational guidance to the co-operative organisations.

**Shri Warrior:** May I know whether these federations will operate only through the district co-operatives or these units will themselves operate directly?

**Shri Shyam Dhar Misra:** No, Sir; they will strictly operate through the district co-operative wholesale stores and not through co-operatives below.

**श्री विश्वाम प्रसाद :** मैं यह जानना चाहता हूँ कि इस तरह की कितनी फेडरेशन यू०पी०

में बनाई जायेंगी और उनसे किसानों को क्या फायदा होगा ।

**श्री श्यामधर मिश्र :** इस तरह की फेडरेशन तो हर एक स्टेट में एक बनाने की योजना है, लेकिन अगर माननीय सदस्य का ह्याल होलसेल सोसायटीज का है, तो वे पचास हजार के ऊपर के शहरों में बनाई जायेंगी । यू०पी० में करीब २७ बनाई जायेंगी और वे शहरी आबादी के लिये होंगी ।

G.P.O. New Delhi

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{ Shri Pottekkatt:  
Shri Bibhuti Mishra:  
\*191. { Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri Mohan Swarup:

Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether Government have taken any final decision in the matter of selecting of suitable site for a General Post Office for New Delhi;

(b) if so, the site selected for the purpose;

(c) whether the design of the building has also been approved; and

(d) when the work will commence?

**The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati):** (a) Not yet, Sir.

(b) and (c). Do not arise.

(d) The work will commence after a site is allotted to the Department and after all the formalities such as preparation of plans, estimates etc., are completed.

**Shri Pottekkatt:** May I know the reason for the delay in selecting a site?

**Shri Bhagavati:** There is no delay as such. Because the plot of land which we wanted could not be allotted so far by the Ministry of Works, Housing and Rehabilitation, we have now approached them for a plot of land suitable for the purpose. We